

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:920

ANSWERED ON:03.12.2015

Accident/Attacks on Passenger Aircrafts

Chavan Shri Ashok Shankarrao;Gaikwad Dr. Sunil Baliram;Gupta Shri Sudheer;Kachhadia Shri Naranbhai;Kirtikar Shri Gajanan Chandrakant;Mahato Shri Bidyut Baran;Singh Shri Kunwar Haribansh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has taken note of the recent spurt in accidents/attacks on passenger aircrafts cross the globe;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any action plan to ensure safety of the countrys aircrafts;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the corrective measures taken/being taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION
(Dr Mahesh Sharma)

(a) Yes Madam.

(b) to (e) No civil aircraft is permitted to fly in the conflict zone. The destinations/zones which have been declared as no go zones are published in the Aeronautical Information Publication (AIP) of respective country. Notification for the information of all concerned regarding their respective airspace affected by the conflict is published by the respective country responsible for providing air traffic services. DGCA issues instructions from time to time to ensure safety of the Indian Registered Aircrafts.